

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**(SOUTHERN ZONAL BENCH) AT CHENNAI**  
**Application No. 237 of 2017**

Manakunnam Village Padashekara  
Samrakshana Samithy

Petitioner

vs

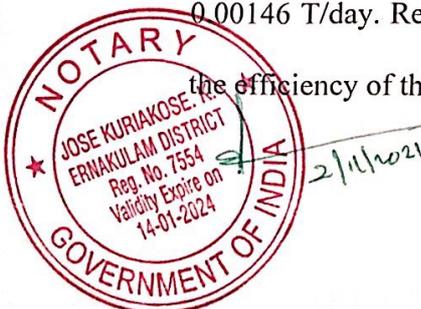
Thripunithura Municipality & others

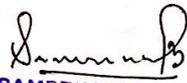
Respondents

**AFFIDAVIT FILED BY THE 2<sup>nd</sup> RESPONDENT IN COMPLIANCE WITH**  
**THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**DATED 4-10-2021**

I, Sameena B, age 53, W/o Rahim M residing at Vaisakh, Thiruvankulam PO Ernakulam having office at Amballoor Grama Panchayat, Kanjiramattom P.O, Ernakulam - 682315 do hereby solemnly affirm and state as follows:-

1. I am the Secretary of the 2<sup>nd</sup> Respondent, Amballoor Grama Panchayat. I know the facts of the case as borne out from the records and I am authorized and competent to swear this counter affidavit on behalf of the 2<sup>nd</sup> Respondent.
2. This hon'ble Tribunal vide Order dated 4-10-2021 had directed the concerned local bodies to file their independent status report regarding the progress of implementation of the recommendations made by the joint committee on or before 11-11-2021.
3. It is submitted that the 2<sup>nd</sup> Respondent Panchayat has increased the strength of the Haritha Karma Sena to 30 nos. and their house hold service extended up to 78 percent. The quantity of waste collected is also increased up to 0.00146 T/day. Regular monthly review meetings are conducted to increase the efficiency of the Haritha Karma Sena members.



  
**SAMEENA B**  
Secretary  
Amballoor Grama Panchayat  
Kanjiramattom P O . Ernakulam-682 315  
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4. In order to increase public awareness, notices are issued to every house hold through the Harith Karma Sena about the importance of Solid Waste Management system and about the punishments that are liable to be imposed for violations.
5. It is submitted that regular inspections are also conducted to ensure that wastewater from household are not allowed to be flown into the river within the limits of the 2<sup>nd</sup> Respondent Panchayat.
6. It is submitted that the Panchayat has issued eviction notice regarding the encroachment on the river side which is reported by the Survey Department and the eviction process is progressing.
7. It is submitted that Panchayat Committee has further decided to grow Mangroves on the bank of the river on completion of the cleaning process by the Minor Irrigation Department.

All the facts stated above are true.

Dated this the 2<sup>nd</sup> day of, November, 2021



Deponent.

*Sameena B*  
**SAMEENA B**  
 Secretary  
 Amballoor Grama Panchayat  
 Kanjiramattom P. O. Ernakulam-682 315  
 Ph: 0484-2740294, 9496045793  
 E-Mail: amballoorgrama@kerala.gov.in

Solemnly affirmed and signed before me by the deponent who is personally known to me on this the 2<sup>nd</sup> day of November, 2021 at my office at \_\_\_\_\_



*JK* Advocate  
**JOSE KURIAKOSE K.**  
 Advocate & Notary Public  
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*JK*  
 02/11/2021